

## Abid Hussain Committee

†2039. SHRI ANANTRAY DEVSHANKER DAVE: Will the Minister of SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES be pleased to state:

(a) whether Government have since implemented the recommendations of Abid Hussain Committee set up for infrastructural development of small scale industries;

(b) the issues included in these recommendations;

(c) whether Parliamentary Standing Committee has also studied these recommendations; and

(d) if so, the view of Parliamentary Committee?

THE MINISTER OF STATE OF THE MINISTRY OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES, MINISTER OF STATE IN THE DEPARTMENT OF PERSONNEL AND TRAINING, DEPARTMENT OF PENSIONS OF PENSIONERS' WELFARE OF THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS, DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE (SHRIMATI VASUNDHARA RAJE): (a) and (b) The major recommendations of the Abid Hussain Committee, *inter alia*, include enactment of a separate law for small enterprises, inclusion of service enterprises in the SSI fold, enhancement of investment limit for SSI units, promotion of technology development, further streamlining of the credit delivery systems and de-reservation of items reserved for exclusive manufacture in the small scale sector. The recommendations have been broadly accepted barring a few such as, enhancement of investment limit to Rs. 30 million and abolition of SS reservation.

(c) and (d) The 40th Report of the Parliamentary Standing Committee on Industry, noted the recommendation of the Abid Hussain Committee on a single legislation for Small Scale Industries including uniform tax policy. The Standing Committee recommended that "Separate self contained laws" for Small Scale Industries may be

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†Original notice of the Question was received in Hindi.

made as it would facilitate long term policy measures for the healthy growth of Small Scale Industries.

This would also help in reducing the inspector raj' and help promote 'single point inspection' of Small Scale Industries. The law should have built in relaxations for the tiny sector.

#### **Chinese Consumer Goods in Indian Market**

2040. SHRI RAMDAS AGARWAL: Will the Minister of SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES be pleased to state:

(a) whether Government are aware that the Chinese consumer goods are flourishing in the Indian market during the last one year;

(b) if so, the details thereof;

(c) the effect on Indian Industries as a result thereof;

(d) whether SSI associations have raised any objections in this regard;

(e) if so, the details thereof; and

(f) what action Government have taken till date thereon?

THE MINISTER OF STATE OF THE MINISTRY OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES, MINISTER OF STATE IN THE DEPARTMENT OF PERSONAL AND TRAINING, DEPARTMENT OF PENSIONS OF PENSIONERS' WELFARE OF THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS, DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE (SHRIMATI VASUNDHARA RAJE): (a) to (c) Government has been receiving information/representations from different sources that the import of Chinese consumer goods has increased in the country. A recent study has indicated that Chinese tyres, dry cell batteries, fibres, bicycles, chemicals, ferro-alloys, edible oil and electronics and components have entered the Indian markets in a big way.

(f) The Designated Authority appointed by the Government conducts Anti-Dumping investigations in India under Sections 9A, 9B and 9C of the Customs Tariff (Identification, Assessment and